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Title: Request to exempt the GST Tax imposed on the silver-anklet manufacturing industries of Salem District and ban online trade of silver.

SHRI S. R. PARTHIBAN (SALEM): Thank you, Sir.

In Salem District, 3 to 4 lakh people are involved in silver anklet-making, a cottage industry, for over 100 years. Silver anklets, which are manufactured in Salem District, are being sold in many States in India. Men, housewives and unemployed women are directly involved in this industry, and their families are dependent on this industry for their livelihood. Daily, 5 to 6 tonnes of silver anklets are manufactured, and the annual turnover is worth around Rs. 5,000 crore. Revenue of the silver industry is also a factor in the growth of Salem District.

The industry has been declining due to inclusion of online trade of silver, the price of silver not being stable, and its fluctuation is abnormal. Prior to this, no taxes were imposed on the silver anklet-manufacturing cottage industries. Further, the workers in the industry are losing their jobs as GST has been imposed on the silver anklet-manufacturing industries.

I would request the Central Government, through you, to completely exempt the GST tax imposed on the silver-anklet manufacturing industries. I would also request the Central Government to ban online trade of silver. Thank you, Sir.

माननीय अध्यक्ष : श्री डी.एन.वी. सेंथिलकुमार एस. को श्री एस.आर. पार्थिबन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

